

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 27-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100081/2000	CBI EOW MUMBAI Vs Ms. Kuran Cans Pvt. Ltd. 10	SPP
<u>SAYHEARING ON EXH.READY</u>				
2	SPL CASE CBI	100073/2009	State of Maharashtra Vs Pralhad Kumar Ajwani and 7 Others	SPP Mr. R N Sharma 1Gurnani,2,3Hingorani,4,5Kulkarni,6Shikar,7Rathod
<u>DORMANT FILE</u>				
3	SPL.CASE	100023/1997	State Vs S.Rajendran ors.	Spl.PP Vijay Agale - 1 Jambawlikar - 7
<u>DISCHARGE APPLICATION</u>				
4	SPL CASE CBI	100017/2007	State of Maharashtra CBI ACB Mumbai Vs Pralhadkumar Ajwane	SPP O.P.CHAUHAN Adv. Shri. Gurnani for accused.
<u>HEARING</u>				
5	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
6	MISC APPLN CBI	100109/2020	Balkrishna R. Chaubey Vs CBI (SCB) Mumbai	D. B. Shukla
<u>HEARING BEFORE CHARGE</u>				
7	SPL CASE CBI	100058/2018	The State of CBI, ACB Vs Ashish Parmathanand Thakur and others 2	pp